

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/17/2017
NAME OF THE PETITIONER(S) : S.P. VELUMANI
NAME OF THE RESPONDENT(S) : MAGNUM SPINNING MILLS INDIA PVT LTD
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | |
|--|---------------------------------|-------------------------|
| 1) M.K. PREETHA. for KSR & Co | for Petitioners <u>ORDER</u> | M.K. Preetha |
| 2) R. VEDHYA SHANKAR R. ASHOK KUMAR | | Counsel for Respondents |

ORDER

Counsel for both the parties present. Counsel for the Respondents filed a reply on behalf of the Respondents, the copy of which is given to the other side. The matter is posted for arguments. In the meantime, the Petitioner may file the Rejoinder by giving copy to the other side. Put up on **20.02.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)